

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO.IV, NEW DELHI.**

Appeal No. 559/252/ND/2018

In the matter of:

Levant Information Technologies Pvt. Ltd.
Vs.
Registrar of Companies, New Delhi

...Appellant

...Respondent

SECTION: Under Section 252.

Order delivered on 02.07.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant
For the Respondent
Stg. Counsel for ITD

ORDER

Ld. Counsel for the appellant seeks time to file further documents in support of the appeal. Two weeks time is granted. The Ld. counsel is further directed to serve the copy to the other side. For further consideration on 27th July, 2018.


**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Ritu Sharma